

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-34/99/1069/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Manwar Ali,  
Presiding Officer,  
Labour Court, Dibrugarh.

Dated Guwahati the 15<sup>th</sup> February, 2018.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. LCD. 11/2018/37, dtd. 13.02.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 19.02.2018 along with station leave permission w.e.f. the morning of 18.02.2018 till the evening of 19.02.2018 has been granted/~~rejected~~.

Yours faithfully,

15/2/18

**JT. REGISTRAR (VIGILANCE)**

13/02/2018